

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 405 of 2018

IN THE MATTER OF:

Pr. Commissioner of Income Tax

...Appellant

Vs

Registrar of Companies, Delhi & Ors.

...Respondents

Present:

Appellant: Mr. Deepak Anand, Jt. Standing Counsel.

Respondents: Mr. P. S. Singh, Sr. Panel Counsel for ROC, Delhi.

ORDER

29.07.2019: Heard learned counsel for the parties. Learned counsel representing the Respondent is permitted to file a report in regard to the subject matter of appeal. Written submission, not more than three pages, maybe filed within three days. **Reserved for Judgment.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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